

HIGH COURT OF JAMMU AND KASHMIR
(Office (Camp) of the Registrar General at Jammu)

.....

ORDER

No: 461

Dated: 24.08.2011

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

- 1) Shri A. K. Shan, Principal District & Sessions Judge, Jammu, is transferred and posted on deputation as One Man Forest Authority J&K, vice Shri Subash Chander Gupta.
- 2) Shri Subash Chander Gupta, One Man Forest Authority J&K, on his repatriation is transferred and posted as 2nd Addl. District Judge, Jammu, vice Shri Vinod Chatterji Koul.
- 3) Shri Vinod Chatterji Koul, 2nd Addl. District & Sessions Jammu, is transferred and posted as Addl. District & Sessions Judge, Udhampur, against available vacancy.
- 4) Shri Jang Bahadur Singh Jamwal, Registrar (Judicial), High Court of J&K, Jammu Wing, is transferred and posted as Principal District & Sessions Judge, Jammu, vice Shri A. K. Shan.
- 5) Services of Shri Sanjeev Gupta, Ist Addl. District & Sessions Judge, Srinagar, are placed at the disposal of Hon'ble the Acting Chief Justice, for his posting as Registrar (Judicial), High Court of J&K, Jammu Wing, vice Shri Jang Bahadur Singh Jamwal.
- 6) Shri Gopi Krishan Pandita, Addl. District & Sessions Judge, Jammu, is transferred and posted as Addl. District Judge (Bank Cases), Jammu, against available vacancy.
- 7) Shri Syed Tauqeer Ahmad, Principal District & Sessions Judge, Shopian, is transferred and posted as Principal District & Sessions Judge, Ganderbal, vice Shri Mohd. Shafi Khan.
- 8) Shri Mohd. Shafi Khan, Principal District and Sessions Judge, Ganderbal is transferred and posted as Principal District and Sessions Judge, Baramulla, against available vacancy.



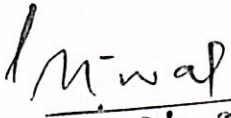
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- 9) Shri Mohd. Ali Khan, Principal District & Sessions Judge, Kulgam, is transferred and posted as Principal District & Sessions Judge, Bandipora, vice Shri Mohammad Akram Chowdhary.
- 10) Shri Mohammad Akram Chowdhary, Principal District & Sessions Judge, Bandipora, is transferred and posted as Principal District & Sessions Judge, Ramban, vice Ms. Bala Jyoti.
- 11) Ms. Bala Jyoti, Principal District & Sessions Judge, Ramban, is transferred and posted on deputation as President Divisional Consumer Forum, Jammu, against available vacancy.

All the transferees shall hand over the charge to the available Judicial Officers at their Headquarters.

Mr. A. K. Shan and Ms. Bala Jyoti shall report to Registrar Judicial, High Court of J&K Jammu Wing till their deputation to respective posts is cleared by the Government.

By Order


24.8.2011
(J. R. Kotwal)
Registrar General

No: 10869-84/GS

Dated: 24.08.2011

Copy to the:-

1. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. All Principal District & Sessions Judge,
6. President, Divisional Consumer Forum, Jammu,
7. Presiding Officer, One Man Forest Authority,
....for information and necessary action.
8. Shri/Ms. _____,
.....for information and necessary compliance.
9. Incharge NIC for uploading the same on Website.
10. Office file.


(Permod Kumar)
Assistant Registrar